

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

NOTIFICATION

No.: 434 of 2022/RG

Dated: 28.03.2022

In pursuance of the Government of India, Ministry of Law and Justice (Department of Justice), New Delhi's Notification No. K-13021/01/2019-US.II dated 24th March, 2022, Hon'ble Mr. Justice Rahul Bharti and Hon'ble Ms. Justice Moksha Khajuria Kazmi took oath of their respective offices as Additional Judges of the High Court of Jammu and Kashmir and Ladakh, today on 28th of March, 2022 at 10:00 AM.

JF 28-3-22
(Sanjeey Gupta)
Registrar General

No.: 11104-24/RG/GS

Dated: 28.03.2022

Copy of above forwarded to the:

1. Secretary General, Supreme Court of India, New Delhi;
2. Joint Secretary to Government of India, Ministry of Law and Justice (Department of Justice), New Delhi;
3. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Jammu & Kashmir;
4. Principal Secretary to the Hon'ble Lieutenant Governor of the Union Territory of Ladakh;
5. Registrar General, High Court of _____;
.....for information.
6. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K and Ladakh, Jammu;
7. Secretary to Hon'ble Mr./Mrs. Justice _____
... for information of their Lordships.
8. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, UT of J&K, Civil Secretariat, Jammu, for information.
9. Accountant General, J&K, Srinagar, for information and necessary action (copy of Notification is enclosed).
10. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Jammu;
11. Director, J&K Judicial Academy, Jammu,
12. Member Secretary, J&K Legal Services Authority, Jammu
13. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
14. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
15. Registrar Rules, High Court of J&K and Ladakh,
.....for information.
16. Manager, J&K Press, Jammu/Srinagar, for publication in the next issue of the Government Gazette.
17. Joint Registrar (Judicial/Protocol), High Court of J&K and Ladakh, Jammu/Srinagar;
18. Director Finance, High Court of J&K and Ladakh, Main Wing, Jammu;
19. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
.....for information and necessary action.
20. CPC, e-Courts, High Court of J&K and Ladakh, for getting the same uploaded on the official website of the Hon'ble High Court.
21. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.
22. Office file.

JF 28-3-22
Registrar General